National Company Law Tribunal

Allahabad Bench

CPNO. 123 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shri Lalit Mohan Srivas favoris Jai Parkoch Associates SECTION OF THE COMPANIES ACT/1 & B CODE: 73 (4) of the Companies 904 of 2013

SI. NO.

Name

Designation

Representation

Signature

Chroner

Resp

Resp

Resp

CP NO.123/ALD/2017

Sh. Varun Dev Sharma, Advocate for the petitioner. Sh. R.P. Agarwal, undertake to file vakalatnama on behalf of the respondent company.

A copy of the petition be provided to the respondent counsel. The case is also fixed for the hearing on 11th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)